CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.02.2016

OA No. 291/00291/2014 with MA No. 291/00282/2014

Mr. Amit Mathur, counsel for applicant.

Mr. Mukesh Agarwal, counsel for respondent no. 2.

Mr. V.D. Sharma, counsel for respondent no. 3

Nemo for respondent no. 1.

At the very outset, learned counsel for the applicant intends to withdraw the main OA as having become infructuous on the ground that the grievances of the applicant have already been redressed.

The Original Application is, therefore, dismissed as withdrawn. In view of the aforesaid, the Misc. Application is closed.

(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

(JUSTICE MEHINDER SINGH SULLAR)
JUDICIAL MEMBER

Kumawat